

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

IN THE MATTER OF:

CA(CAA)-4(PB)/2018

Flipkart Digital Media Pvt. Ltd.

... APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 12.01.2018

Coram:

CHIEF JUSTICE (Retd.) M. M. KUMAR
Hon'ble President

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the PETITIONER

:- Mr. Rajat Joneja, Advocate
Mr. Krishna Tangala, Advocate

ORDER

Argument heard, Order Reserved.

Sd-

CHIEF JUSTICE M. M. KUMAR
PRESIDENT

Sd-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)